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my recovered in
quarter to expand
to consecutive qu-
action hit by the
nic.

April, but experts say the deadline
was unlikely to be met.
They pointed out that even if the
Centre notified the rules in its
sphere, it would only be symbolic
in nature.

ON - SALE NOTICE

R SALE OF IMMOVABLE PROPERTIES -A [See proviso to Rule 6(2) & 8(6)]"

read with proviso to Rule 6(2) and 8 (6) of the Security Interest (Enforcement)

arged to Bank of Baroda, the Secured Creditor, possession of which has been
below mentioned account/s. The details of Borrower/s/Guarantor/s/Secured

Time ction	Reserve Price EMD and BID Increase Amount	Status of Possession	Property Inspection date & Time.	Name of Authorise officer
Date: 2021 Time: M to PM	Reserve Price: Rs.1,69,79,000/- EMD: Rs.16,97,900/- Bid Inc.: Rs.1,00,000/-	Physical	Inspection Date: 08-03-2021 Inspection Time: 01:00 PM to 3:00 PM or By Taking Prior Appointment	Himmat Singh Gehlot (Chief Manager) 8279224816 Pankaj Saini (Senior Manager Legal) 8980010957

htm and https://ibapi.in. Also, prospective bidders may contact respective
nsion of 10 minute duration each.

ARANTOR

ned / sold and balance dues if any will be recovered with Interest and cost from

Authorized Officer / Chief Manager,
Bank of Baroda, Banaskantha Region

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Time ction	Reserve Price EMD and BID Increase Amount	Status of Possession	Property Inspection date & Time.	Name of Authorise officer
Date: 021 Time: PM PM	Reserve Price: Rs.8,73,69,785/- EMD: Rs.87,36,979/- Bid Inc.: Rs.1,00,000/-	Physical	Inspection Date: 08-03-2021 Inspection Time: 01:00 PM to 3:00 PM or By Taking Prior Appointment	Abhishek Kamal (Chief Manager) 8980039854 Pankaj Saini (Senior Manager Legal) 8980010957

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nsion of 10 minute duration each.

ARANTOR

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Bank of Baroda, Banaskantha Region

Immovable property situated at 2nd Floor Chakavarti Complex, Near Vijay Char Rasta, Navrangpura, Ahmedabad, T.P. Scheme No. 19, Final Plot No. 267 Admeasuring 487 sq. mts. Having built up area of 1681.25 Sq. Ft. and in the name of Smt. Neha Bhupendra Gandhi, Smt. Nayana Navinchandra Gandhi, Smt. Smita Dharmendra Gandhi and bounded as below: East - Sub Plot No. 2A, West- Road 40 Ft., North - Road 80 Ft. & South Sub -Plot No.4	75.00 lakhs	7.50 lakhs	11.00 AM onwards to 2.00 P.M.	ACRE Ltd., at 2nd Floor Mohan Dev Building, 13, Tolstoy Marg New, New Delhi-110001.
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Details of Guarantors: Sh. Bharat Ratilal Delivala, Sh. Dharmendra Babulal Gandhi,
Sh. Bhupendra Babulal Gandhi, Smt. Neha Bhupendra Gandhi, Smt. Neha Bhupendra
Gandhi, Smt. Sunita Dharmendra Gandhi, Smt. Nayana Navinchandra Gandhi,
Please visit ACRE's website www.acreindia.co for tender details, documents and other
relevant details.

Place : New Delhi
Dated : 03.03.2021
Assets Care & Reconstruction Enterprise Ltd.

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF APPLE TILES PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	APPLE TILES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	18th October, 2006
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India /Under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26914GJ2006PTC049248
5	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 105/P/1-2 of Vill. Makansar National Highway 8-A, Tal: Morbi (Dist. Rajkot) Bandhunagar, Gujarat-363642 India
6	Insolvency commencement date in respect of corporate debtor	1st March, 2021 (Order uploaded on NCLT website on 2nd March, 2021)
7	Estimated date of closure of insolvency resolution process	31st August, 2021
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name : Mr. Bhavan Trivedi Reg. No. IBBI/PA-001/IP-P00335/2017-18/10605
9	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add.: 55, 6th Floor, Shri Krishna Centre, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat-380009 Email : bhavant@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 55, 6th Floor, Shri Krishna Centre, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat-380009 Email : bhavant@yahoo.com
11	Last date for submission of claims	18th March, 2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at :	(a) Web link : www.ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the
commencement of a corporate insolvency resolution process of the APPLE TILES PRIVATE
LIMITED on 1st March, 2021 (Order uploaded on NCLT website on 2nd March, 2021).

The creditors of APPLE TILES PRIVATE LIMITED are hereby called upon to submit their
claims with proof on or before 18th March, 2021 to the interim resolution professional at the
address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other
creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its
choice of authorized representative from among the three insolvency professionals listed
against entry No. 13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Bhavan Trivedi

Date: 4th March, 2021
Place: Ahmedabad
Interim Resolution Professional
Reg No.: IBBI/PA-001/IP-P00335/ 2017-18/10605